

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-02-2024 AT 02:30 PM**

**IA (IBC) 1125 & 1212/2023 in CP(IB) No. 63/9/HDB/2022**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

**PMC YM-Pharma Pvt Ltd**

**...Operational Creditor**

**VS**

**Krishna Premium Care Services LLP**

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1125/2023**

Learned Counsel Mr. Anil Mukherjee, for Applicant present physically. Learned Counsel Mr. G. Bhupesh for respondent present through Video Conference. At request for hearing, matter adjourned to 12.03.2024.

**IA (IBC) 1212/2023**

Learned counsels for both sides present. For hearing, matter adjourned to 12.03.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**